

**FACTUAL REPORT
BY
JOINT COMMITTEE**

**IN
APPLICATION NO. 54/2021 (CZ)**

**SHRI HAKIM SINGH RAGHUVANSHI
V/S
SECRETARY, DEPT. OF MICRO, SMALL,
MEDIUM ENTERPRISES & ORS.**

Date Of Inspection-09/09/2021

Joint Committee Report

Ref: Inspection of the joint committee as per the order of Hon'ble NGT in case of OA 54/2021 (CZ) Shri Hakim Singh Raghuvanshi v/s Secretary, Dept. Of Micro, Small, Medium Enterprises & Ors.

Hon'ble NGT vide their order dated 02/08/2021 in OA 54/2021 (CZ) Shri Hakim Singh Raghuvanshi v/s Secretary, Dept. Of Micro, Small, Medium Enterprises & Ors. has given instructions as under:

1. *The issue of anti-environment acts of the Respondents for deliberately effectuating irreparable damage to the environment by clearing the trees and destroying the eco-zone park situated within the Govindpura Industrial Area, Bhopal whereby an area of 10582 sq. ft. which was dedicated for amenities for the residents of industrial area are being used for construction activities by Laghu Udyog Bharti and also by the General Manager, District Trade and Industries Centre, Bhopal and thus causing irreparable loss to the eco-system and the environment.*
6. *We deem it just and proper to call a report on the matter in issue in present application, from a Joint Committee consisting of :*
 - (i) *District Magistrate, Bhopal, M.P.*
 - (ii) *Representative of State Pollution Control Board, M.P.*
7. *The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.*

As per order dated 02/08/2021 of the Hon'ble NGT, a site visit was conducted by joint committee dated 09/09/2021 headed by following officials of the concerned departments:

- 1) Shri Manoj Verma, Sub-Divisional Magistrate (Revenue), Govindpura, Bhopal
- 2) Shri Brajesh Sharma, Regional Officer, MPPCB, Bhopal

Other officials present during the inspection were Shri Prakash Manekar, General Manager, DIC Bhopal, Shri Pramod Awasthi, Manager, DIC Bhopal, Shri Manoj Shrivastava, Tehsildar, Govindpura, Bhopal, Shri J. Patel, Revenue Inspector, Govindpura, Bhopal, Shri Neeraj Vishwesh, Patwari, Govindpura, Bhopal and Shri Adarsh Malviya, Assistant Engineer (C), MPPCB, Regional Office Bhopal.

Petitioner Shri Hakim Singh Raghuvanshi and representatives of Laghu Udyog Bharati, Madhya Pradesh Shri Sudhir Datey, A. I. Joint General Secretary, Shri Arvind Kale, State Treasurer and Shri Ashish Sharma, Executive Manager were also present during the inspection.

The facts observed during the inspection of the Joint Committee are as follows:

1. GPS locations of the site were recorded using a mobile-based GPS application. The location of site visited by the committee is marked on the Google Map (**as per Annexure-1**) and photographs taken during the inspection are attached (**as per Annexure-2**).
2. The site is located at sector - A of the Govindpura Industrial Area, Bhopal. The geographical location of the site is 23.26106 N, 77.45191 E. Govindpura Industrial Area is located within Nagar Nigam boundary.

3. Govindpura Industrial Area is a hub of cottage & small scale category industries and most of them are of engineering nature, which includes the work of fabrication / welding / surface treatment. These are less polluting type industries. There is 4-5 water polluting industries in the area and one common effluent treatment plant (CETP) is also installed and operating in this area.
4. It is observed during inspection that the site mentioned in the petition is a part of a land of District Industrial Centre Bhopal. On east side of the land the Office building of Govindpura Industrial Association is located approx. 50 meters away from the site and the area between them is kept as open space.
5. The site is surrounded by roads of approx. 40-45 feet width from North - South- West side directions. On other side of the roads, industrial units are located.
6. It is observed that the boundary wall has been provided at the periphery of the site with metal sheet of 10 feet height all around.
7. Two rows of plantation are observed along the periphery of the site of trees with average height of 15-20 ft inside metal sheet boundary. The sufficient open space is available within the surrounded plantation.
8. Committee observed the documents provided during site visit by the Laghu Udyog Bharati, Madhya Pradesh. As per document land of area 10582 sq. ft has been allotted on lease by the DIC, Bhopal to Laghu Udyog Bharati (**Annexure – 03**) for the development of Skill Development Training Centre cum State Office.
9. No building construction activity was observed at the site during inspection. A temporary site-office of metal sheets has been built at the site.
10. Committee has also cited the Google images of the year 2018, 2019 and 2020 (before the allotment of the site) and found only few tree plantations around the periphery. (**Annexure – 04**)

Recommendations:

1. The site should be developed with proper protection of the existing plantation available in the surrounding.
2. Compensatory plantation in the industrial area by the beneficiary should be considered.
3. For overall environmental improvement in the industrial area DIC and industrial association should initiate plantation drive along the road side.
4. The proper planning of sewage and solid waste management should be ensured from proposed Skill Development Training Centre.



Brajesh Sharma

Regional Officer, MPPCB, Bhopal



Manoj Verma

**Sub-Divisional Magistrate
(Revenue), Govindpura, Bhopal**

Location of the site on Google maps



Annexure - 2

Photographs taken during the Site Visit of the Joint Committee



Joint committee during discussion with Petitioner Shri Hakim Singh Raghuvanshi in presence of representatives of DIC and Laghu Udyog Bharati at Project Site



Existing plantation



Govindpura
09.09.2021 14:04
23.26127°N 77.45196°E
Altitude: 403m

Entrance to the site and temporary site-office



कार्यालय जिला व्यापार एवं उद्योग केन्द्र,
गायत्री मंदिर के सामने, होशंगाबाद रोड, भोपाल

E-mail: gmibho@gov.in, Website: mpindustry.gov.in, Phone : 0755-2551015

क्रमांक / जिव्याउके-भो / अधोविक / 2021 / 996
प्रति,

भोपाल, दिनांक : 26/03/2021

आवंटन-आदेश

लघु उद्योग भारती मध्यप्रदेश,
एफ 8 समता बी - 15, प्रेस कॉम्प्लेक्स,
एम. पी. नगर भोपाल

विषय :- औद्योगिक क्षेत्र गोविन्दपुरा, भोपाल में लघु उद्योग भारती के कार्यालय हेतु भूमि का आवंटन बावत्।

संदर्भ :- म. प्र. शासन सूक्ष्म, लघु एवं मध्यम उद्यम विभाग का पत्र क्रमांक 425/450/2021/अ-तेहत्तर दिनांक 17.03.2021 एवं उद्योग संचालनालय का पत्र क्रमांक 103/ अधोविक/(बी-2)/2020/1051, दिनांक 18.03.2021 एवं इस कार्यालय का आशय पत्र क्रमांक 863, दिनांक 18.03.2021

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महोदय,

उपरोक्त विषयान्तर्गत संदर्भित शासन के ज्ञापन क्रमांक 425/450/2021/अ-तेहत्तर दिनांक 17.03.2021 व उद्योग संचालनालय का पत्र क्रमांक 103/ अधोविक/(बी-2)/2020/1051, दिनांक 18.03.2021 द्वारा प्राप्त निर्देशानुसार एवं इस कार्यालय का आशय पत्र क्रमांक 863, दिनांक 18.03.2021 के पालन किये जाने पर, औद्योगिक क्षेत्र गोविन्दपुरा, भोपाल में लघु उद्योग भारती मध्य प्रदेश को कार्यालय हेतु 10,582 वर्गफीट भूमि का आवंटन मध्यप्रदेश राज्य औद्योगिक भूमि एवं भवन प्रबंधन नियम-2015 के भाग-3 उद्योग अनुषांगिक प्रयोजन कंडिका 32 एवं 33 के तहत निम्न शर्तों के अधीन किया जाता है:-

1. म. प्र. शासन सूक्ष्म, लघु एवं मध्यम उद्यम विभाग का पत्र क्रमांक 425/450/2021/अ-तेहत्तर दिनांक 17.03.2021 में उल्लेखित शर्तों का पालन यथा समय किया जाना होगा।
2. पट्टे की अवधि भूमि के लिए अधिकतम 30 वर्ष की होगी।
3. आधिपत्य दिनांक से दो वर्ष की अवधि में आवेदन पत्र दिनांक 04.03.2021 में उल्लेखित प्रयोजन को पूर्ण करना होगा।
4. प्रयोजन हेतु आवंटित भू-खण्ड का हस्तांतरण नहीं किया जावेगा।
5. इकाई को आवंटित भू-खण्ड आकार 983.457 (10,582 वर्गफीट) का संधारण शुल्क 10/- प्रतिवर्गमीटर की दर से गोविंदपुरा इण्डस्ट्रीयल एशोसिएशन, भोपाल के कार्यालय में प्रति वर्ष अनिवार्यतः जमा कराना होगा।
6. भूमि की लीज अवधि समाप्त होने के उपरांत गतिविधि संचालित होने की दशा में लीज का नवीनीकरण निःशुल्क किया जावेगा।

निरन्तर--2

7. आवंटन आदेश के पावती के 30 दिवस के भीतर लीजडीड का निष्पादन एवं पंजीयन स्वयं के व्यय से कराना होगा तथा पंजीयन दस्तावेजों की अभिप्रमाणित प्रति कार्यालय में जमा कर मूल प्रति पट्टेदार अपने पास रख सकेगा।
8. संस्थान को जिस प्रयोजन हेतु शासकीय भूमि का आवंटन किया जा रहा है उस प्रयोजन हेतु उपयोग न होने की दशा में भूमि विभाग को वापस करना होगी।
9. संस्थान को आवंटित की जा रही भूमि की विकास अनुज्ञा तथा अभिन्यास अनुमोदन निर्माण से पूर्व कराना होगा, जिसका उत्तरदायित्व संस्थान का होगा।
10. इकाई को मध्यप्रदेश राज्य औद्योगिक भूमि एवं औद्योगिक भवन प्रबंधन नियम 2015 के नियमों, नगर तथा ग्राम निवेश विभाग के अधिनियम 1972 का पालन करना होगा तथा इस सम्बन्ध में शपथ पत्र देना होगा।
11. उपरोक्त शर्तों को मान्य कर शपथ पत्र 07 दिवस में प्रस्तुत करना होगा। साथ ही उपरोक्त वर्णित शर्तों के पूर्ण होने के सात दिनों के भीतर भूमि का आधिपत्य ग्रहण करना होगा।
12. उपरोक्त शर्तों की पूर्ति 30 दिवस में करना होगा।

संलग्न :- पट्टाविलेख का प्रारूप

कैलाश मानेकर
(कैलाश मानेकर)

महाप्रबंधक

जिला व्यापार एवं उद्योग केन्द्र, भोपाल
भोपाल, दिनांक : / / 2021

क्रमांक / जिव्याउके-भो / अधोविक / 2021 /
प्रतिलिपि:-

1. सचिव, मध्यप्रदेश शासन, सूक्ष्म, लघु एवं मध्यम उद्यम विभाग, मंत्रालय, वल्लभ भवन, भोपाल की ओर संदर्भित ओदश के तारतम्य में सादर सूचनार्थ प्रेषित।
2. उद्योग आयुक्त, (अधोसंरचना विकास कक्ष), उद्योग संचालनालय, म0प्र0 विंध्याचल भवन, भोपाल की ओर संदर्भित पत्र के तारतम्य में सादर सूचनार्थ प्रेषित।
3. संयुक्त संचालक उद्योग, परिक्षेत्रीय उद्योग कार्यालय, विंध्याचल भवन भोपाल की ओर सादर सूचनार्थ प्रेषित।

(कैलाश मानेकर)

महाप्रबंधक

जिला व्यापार एवं उद्योग केन्द्र, भोपाल

Status of Plantation (Google image of Year 2018)



Status of Plantation (Google image of Year 2019)



Status of Plantation (Google image of Year 2020)

